

1 MCRC-7293-2024
**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

**BEFORE
HON'BLE SHRI JUSTICE SUBODH ABHYANKAR**

ON THE 5th OF JULY, 2024

MISC. CRIMINAL CASE No. 7293 of 2024

(SANNI @SUNIL

Vs

THE STATE OF MADHYA PRADESH AND OTHERS)

Appearance:

(NONE PRESENT FOR THE PETITIONER)

(MS. HARSHLATA SONI, G.A. FOR THE STATE)

ORDER

None present for the petitioner.

On the last date of hearing i.e. 26/02/2024 also, nobody appeared for the petitioner.

In such circumstances, since the case diary is available and the counsel for the petitioner is not present, it appears that the petitioner is not interested in prosecuting this petition, which is accordingly **dismissed** for want of prosecution.

**(SUBODH ABHYANKAR)
JUDGE**

krjoshi